

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/226/2016

NAME OF THE PETITIONER(S) : Mohan Paul

NAME OF THE RESPONDENT(S) : M/s City Hospital Private Limited & 5 others

UNDER SECTION : 111

Sl.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. Manoj Menon.
P. Neelakantan
R. Venkataraman.

Counsel for
Respondents

[Signature]

2) T. K. Shajahan

Counsel for Petitioner

[Signature]

ORDER

Counsel for petitioner present. Proxy counsel Shri Manoj Menon representing Shri R. Venkataraman, counsel for respondents present. Pleadings are complete. The matter is posted for arguments. Put up on **21.11.2016 at 10.30 A.M.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)